

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 138

Appeal No.- 1018/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, RPH Trading ... Appellant
Company Pvt. Ltd.

Vs

ROC ... Respondent

Order under Section 252.

Order delivered on 01.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

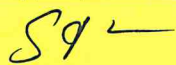
For the Appellant :

For the ROC :

For the IT Dept. :

ORDER

Learned Counsel for the applicant states that service affidavit has been filed but the same has not come to the Court file. Hence matter adjourned to 18.12.2020.



SUMITA PURKAYASTHA
MEMBER (T)



DR. DEEPTI MUKESH
MEMBER (J)